राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ (National Company Law Tribunal) (Bench: Allahabad)

सी0 पी0 नं0/ CP No. 1/A 40/2017

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १८.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रकः

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-18.09.2017

कम्पनी का नाम:

NAME OF THE COMPANY: M/s Amethi Hymes put Lited

कम्पनी अधिनियम की धारा :

कम्पनी अधिनियम की धारा:
SECTION OF THE COMPANIES ACT: 424 of the companies Act of 2013

क्रम नाम संख्या Name

Sr. No.

पदनाम

प्रतिनिधित्व Designation Representation Signature

हस्ताक्षर

1 Siddhaeth singhal Advocate Applicants. A. Singhale 2 Rahul Cheudhany su Resp. No 2 Rahu

CP No.1/ALD/2017

Sh. Siddharth Singhal, Advocate for the petitioner. Sh. Rahul Chaudhary, Advocate for the respondent.

In this matter, rejoinder to the reply of the respondent is filed. Hence, the case is adjourned to 25th October, 2017 for argument.

Dated:18.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash